



Government of Jammu and Kashmir
General Administration Department
Civil Secretariat, J&K.

Notification

Srinagar, the 11th of October, 2024

S.O 506.- In exercise of the powers conferred by proviso to Article 309 of the Constitution of India read with Section 15 of the Jammu and Kashmir Civil Services (Decentralization and Recruitment) Act, 2010, the Lieutenant Governor is pleased to direct the following amendment shall be made in the Jammu and Kashmir Civil Services (Decentralization and Recruitment) Rules, 2010; namely:-

In Rule 6, for sub-rule (1), the following sub-rule shall be substituted:-

"(1) There shall be constituted a Service Selection Board for making selection for recruitment to Subordinate Services/non-gazetted/ Class-IV (MTS) posts borne on the establishment of any Department or Service of the Government or any Public Sector Undertaking/ Government Company/Corporation/Board/Organization and body substantially owned or controlled by the Government of Union territory of Jammu and Kashmir."

By order of the Lieutenant Governor.

(Sanjeev Verma)IAS,
Commissioner/ Secretary to the Government

Dated:11.10.2024

No: GAD-MTG0RBIV/155/2024

Copy to the:-

1. Learned, Advocate General, J&K.
2. All Financial Commissioners (Additional Chief Secretaries).
3. Director General of Police, J&K.
4. Director General, J&K Institute of Management, Public Administration and Rural Development.
5. All Principal Secretaries to the Government.
6. Principal Secretary to the Lieutenant Governor, J&K.
7. All Commissioner/Secretaries to the Government.

8. Chief Electoral Officer, J&K.
9. Joint Secretary (JKL), Ministry of Home Affairs, Government of India.
10. Divisional Commissioner, Kashmir/Jammu.
11. Chairperson, J&K Special Tribunal.
12. **All concerned Departments/Managing Directors of PSUs/Corporations/Bodies/Organizations for information and necessary action for effecting necessary amendments in their rules/regulations.**
13. All Deputy Commissioners.
14. Director, Information, J&K.
15. Director, Estates, Jammu/Kashmir.
16. Secretary, J&K Public Service Commission.
17. Director, Archives, Archaeology and Museums, J&K.
18. Secretary, J&K Services Selection Board.
19. Secretary, J&K, Board of Professional Entrance Examination (BOPEE).
20. Secretary, J&K, Legislative Assembly.
21. General Manager, Government Press, Jammu/ Srinagar.
22. Private Secretary to Advisor (B) to Lieutenant Governor
23. Private Secretary to the Chief Secretary.
24. Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
25. In-charge Website, GAD.
26. Notification file/Stock file.

"Hindi and Urdu Versions shall follow"

